NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

	JONAL, HELD ON 12/02/2018 AT 10	0.30 AM
PRESENT: SHRI Ch. I	MOHD SHARIEF TARIQ, MEMBE	R - JUDICIAL
APPLICATION NUMBER	: CA/38/IB/2018	
PETITION NUMBER	: CP/511/IB/2017	
NAME OF THE PETITIONER	: V. NAGARAJAN	
NAME OF THE RESPONDENT UNDER SECTION	: SKS ISPAT & POWER LTD.&10 OTHS :	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	М
1. Dominic S. Down	RS	gså (
2. Ganhara Roj C	R32R4	gahar of
3 D.KRISHMA PRADEEP	R6, R7, R8 & R9	Denil
4. RSUBRAMANIM	Appliant	RJuhan

ORDER

Counsel for the Applicant present. Counsels for R1, R2, R3, R4, R5, R6 to R9, R10 and R11 are present. Counsel for the Respondents are directed to file counter before next date of hearing by providing copy to the Counsel for the RP.

At this stage, one Mr. Surendra Misra, Learned Counsel for R8 and R9 appeared and submitted a memo; copy of which is given to the other side; stating therein that his clients are not concerned whatsoever with the application. But, the Counsel for the Applicant raised objection stating that as per the Application, the R8 and R9 have received the payments. Therefore, they are the necessary party in the matter. In the light of the objection, the Counsel for R8 and R9 is directed to file a detailed counter to the Application. Matter is posted for arguments. Put up on 01.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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